Starred Questions

1	2	3	4	5
	Firozabad	200	364	0
	Khurja	19	2	0
	Allahaabad	0	0	0
	Jhansi	0	0	0
	Total	114785	828	451
	GRAND TOTAL	2545701	6056	19994

## Closure of blast furnace-1 of Bhilai Steel Plant

†\*53. SHRI MOTILAL VORA: Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that blast furnace-1 of the Bhilai Steel Plant has been closed on 14th October, 2014;

(b) whether it is also a fact that the main reasons for the furnace being closed was lack of maintenance;

(c) the effect of the closure of furnace-1 on the production and the quantum of total loss suffered;

(d) whether there had been a blast in the plate mill of the Bhilai Plant on 15th October, 2014; and

(e) if so, the details thereof and the amount of compensation given to the affected labourers?

THE MINISTER OF STEEL (SHRI NARENDRA SINGH TOMAR): (a) No, Sir. The blast furnace-1 at Bhilai has not been closed on 14th October, 2014. However, the furnace was off blast as the permeability of the furnace got affected.

(b) No, Sir. The reason for off blast of furnace was operational in nature and not lack of maintenance.

(c) There was no contribution of blast furnace-1 in production for about 6 days due to permeability problem in the blast furnace and this was brought back to normalcy in the shortest possible time. The estimated loss of production was approximately 10,000 tonnes of Hot Metal.

(d) and (e) There was no blast on 15th October, 2014 at Plate Mill of Bhilai Steel †Original notice of the question was received in Hindi. Plant. However, there was a minor incident of gas inflammation during welding job in the gear box at Plate Mill. Three persons were treated for minor burns. No compensation was given, as the nature of injury was minor.

## SEZs notified in Bihar

<sup>†\*54.</sup> SHRI RAM NATH THAKUR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of Special Economic Zones (SEZs) notified in Bihar;
- (b) the area allocated for each SEZ and the activities proposed in them; and

(c) the status of each SEZ and the stand of the Central Government regarding SEZs?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) Sir, there are no Special Economic Zones (SEZs) in Bihar.

(b) Does not arise.

(c) As per the Special Economic Zones Act, 2005, a Special Economic Zone (SEZ) may be established either jointly or severally by the Central Government, State Governments or any person for manufacture of goods or rendering services or for both or as a Free Trade and Warehousing Zone. Proposals for setting up of SEZs are considered by the Board of Approval only after written consent of the concerned State Government.

## **Constitution of NDMA**

\*55. SHRI PAVAN KUMAR VARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether National Disaster Management Authority (NDMA) stands constituted at present;

(b) if so, whether it was without any Chairman or Members at the apex level for any period of time in the last six months;

(c) if so, the reasons therefor; and

(d) whether the absence of a duly constituted and functioning NDMA was felt during the recent tragic and disastrous floods in Jammu and Kashmir?

<sup>†</sup>Original notice of the question was received in Hindi.